	(F	iling under clause (c	a) of sub-regulatior	(2) of regulation 13	the IBBI (Insolvency	y Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted		Not Admitted		(Only PDP)
1	Secured financial creditors belonging to any class of creditors	1	388692474	1	348014891	72.44		40677583		<u>Annexure 1</u>
2	Unsecured financial creditors belonging to any class of creditors	42	157128984	41	126973092	26.43		30055892	100000	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)									NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)									NA
5	Operational creditors (Workmen)									NA
6	Operational creditors (Employees)									NA
7	Operational creditors (Government Dues)	1	283844	1	283844	0.06		30055892		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	47180973	2	4892749	1.02		38224	42250000	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	648000	1	240000	0.05		408000		<u>Annexure 9</u>
	Total	48	593934275	46	480404576	100.00		71179699	42350000	